

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 17-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
<b>AMENDMENT</b>				
1	O.S. 682/2020 (SUMMONS) IA/1/2020		NAGAMMA <b>Vs</b> MUNIYAPPA	Chandrappa T
<b>APPEARANCE OF COUNCIL</b>				
2	O.S. 1043/2018 (SUMMONS) IA/1/2018		Bhagyalakshmi S <b>Vs</b> Naveen G N	M V Nanjunda Gowda
<b>NOTICES</b>				
3	O.S. 624/2011 (SUMMONS) IA/1/2011		MUNIGANGAPPA AND OTHERS <b>Vs</b> CHIKKAMUNIYAPPA	OOVAIAH
4	EX 68/2016 (HEARING)		Nagaprakash J V <b>Vs</b> Kousalya C R	
5	O.S. 800/2017 (HEARING) IA/1/2017		Muniyappa <b>Vs</b> Geetha	
6	EX 72/2019 (HEARING) IA/1/2019		Sumangala K S <b>Vs</b> Bharath Kumar M R	V B S
7	M.C. 95/2020 (FIRST HEARING)		Muniraju N alias Ganesh <b>Vs</b> NIL	Madhu C N
8	O.S. 1049/2020 (FIRST HEARING) IA/1/2020		Lakshamma <b>Vs</b> Mariyamma	Geetha M R
9	O.S. 1260/2013 (EVIDENCE.) IA/1/2013		Sujatha <b>Vs</b> Sanjeevappa	V.S. Patil
10	O.S. 1511/2016 (EVIDENCE.) IA/1/2016		Poornima S <b>Vs</b> Somashekaraiyah D S alias D S Soma Shekar	K N K
11	O.S. 932/2017 (EVIDENCE.)		Muniyamma <b>Vs</b> Narayanamma	
12	O.S. 1474/2017 (EVIDENCE.)		Muniyappa N V <b>Vs</b> Munivenkatappa N V	
<b>12:00 P.M - 1:00 P.M</b>				

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13	O.S. 5/2018 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017		B.N.VENKATALAKSHMI <b>Vs</b> SHRI S VASUDEVA	HARIPRASAD
14	O.S. 76/2018 (EVIDENCE.) IA/1/2018		Honnappa <b>Vs</b> Munivenkatappa	P M Gopi
15	O.S. 739/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		M. NARAYANASWAMY <b>Vs</b> ARAVIND	H. MAREGOWDA
<b>3:00 P.M - 4:00 P.M</b>				
16	O.S. 1056/2020 (ORDERS.) IA/1/2020 IA/2/2020		JAGADEESH D S <b>Vs</b> SIDDALINGAPPA N	NAVEEN N

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